

ITEM NO.1712

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1109/2024

STATE OF U.P THR CBI

Appellant(s)

VERSUS

ISHWAR CHANDRA AGARWAL & ANR.

Respondent(s)

(Please list Office Report on default.)

Date : 02-09-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH
[IN CHAMBER]

For Appellant(s) Ms. Kiran Bhardwaj, Adv.
Mr. Mukesh Kumar Maroria, AOR

For Respondent(s) Mr. Abhishek Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the appellant prays for and is granted two weeks' time to submit the spare copies.
2. On doing so, let notice be issued to the unserved respondent.

(RAVI ARORA)
COURT MASTER (SH)

(AMITA PANDEY)
COURT MASTER (NSH)